

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 114
(IB)-279/ND/2020

IN THE MATTER OF:

M/s AshtechBuildpro India Pvt.Ltd.

....Applicant

Vs.

M/s Delhi BuildtechPvt.Ltd.

....Respondent

Order under Section 9 of IBC.

Order delivered on 17.08.2021

Coram:

DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant

:

For the Respondent

: Mr.Abhishek Grover, Adv.

ORDER

It is recorded in the order dated 08th March 2021 that pleadings are complete and matter is listed for hearing. Today, none appears for the applicant. As a last, chance adjourned for hearing on 11.10.2021.

Sd/-
SUMITA PURKAYASTHA
MEMBER (T)

Sd/-
DR. DEEPTI MUKESH
MEMBER (J)

Vaishali - 17.08.2021